HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 39/2015

State of J&K ...Petitioner

Through:- None.

v/s

Sohan Lal ...Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Learned counsel for the petitioner could not be contacted through virtual mode.

Adjourned.

List on 15.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 08.06.2020 Shammi